

RAJASTHAN HIGH COURT

No. Gen/XV/01/2020/3501

Date - 04.08.2021

To
All the District & Sessions Judges,
Rajasthan.

Sub: Uploading/forwarding of official communications on Social Media Platforms.

Sir,

Despite clear instructions issued vide this office Standing Order No. 10/SO/2020 dated 15.06.2020 (copy enclosed) regarding use of social media platforms by the Judicial Officers and Court Staff, official communications are still seen on social media which implies that Judicial Officers and/or Court Staff are uploading and forwarding the same on such platforms. It has also been noticed that some official communications of this office, addressed to District & Sessions Judges were on social media on the same day, it reached the office of District & Sessions Judges. This shows that the staff of the office of some District Judges is uploading these official communications on social media.

This practice has been viewed very seriously and I am directed to request you to ensure that no official communication is forwarded unauthorizedly on social media platforms. If any instance of uploading of official communications on social media is found, stern action be immediately initiated against all erring persons in terms of above Standing Order dated 15.06.2020 and a report thereof be sent to this office.

With regards,

Yours sincerely


Registrar General

Encl. As above.

2444-11
05-08-2021

कार्यालय : जिला एवं सेशन न्यायाधीश, प्रतापगढ़ (राज.)

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क्रमांक : स्थापना/2021/

3898-3912

दिनांक : 5-08-2021

प्रतिलिपी निम्न को सूचनार्थ, पालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है -

1. न्यायाधीश, पारिवारिक न्यायालय/एम.ए.सी.टी. प्रतापगढ़
2. विशिष्ट न्यायाधीश, एन.डी.पी.एस./पोक्सो/अ.जा./अ.ज.जा.(अ.नि.प्र.), प्रतापगढ़
3. मुख्य न्यायिक मजिस्ट्रेट, प्रतापगढ़, प्रतापगढ़
4. अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट, प्रतापगढ़/अरनोद/छोटीसादड़ी/धरियावद
5. प्रिंसीपल मजिस्ट्रेट, किशोर न्याय बोर्ड, प्रतापगढ़
6. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, प्रतापगढ़,
7. अतिरिक्त सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, प्रतापगढ़
8. न्यायाधिकारी, ग्राम न्यायालय, प्रतापगढ़
9. सिस्टम ऑफिसर, न्यायालय हाजा को वेबसाईट पर आपलोड करने हेतु।

जिला एवं सेशन न्यायाधीश
प्रतापगढ़ (राज.)

RAJASTHAN HIGH COURT
STANDING ORDER

No.10/S.O./2020

Date:15.06.2020

It has been observed that the instructions issued vide this Office Circular No.01/PI./2018, dated 31.01.2018 are not being scrupulously followed and the Judicial Officers and the Court staff are accessing social media during office hours, which is not only affecting the working but also diminishing the dignity and reputation of the entire system.

It has also been observed that the Judicial Officers and the Court staff are forwarding, liking, disliking and commenting upon the posts which are not only scandalous and derogatory but sensational also. They express opinion in social media on the matters to which they have no concern whatsoever. The policies of the Government and the High Court Administration are also being commented upon. Besides it, the official communications are also being forwarded unauthorizedly on social media platforms which amount to a breach of official confidentiality.

This practice tantamounts to misconduct under the provisions of the Rajasthan Civil Services (Conduct) Rules, 1971 and attracts suitable disciplinary action.

It is, therefore, enjoined upon all the Judicial Officers and the Court staff of the Hon'ble High Court and the Subordinate Courts/Tribunals/Special Courts, to make use of the internet and social media responsibly and also to desist from forwarding, liking, disliking and commenting upon any posts which are against the policies of the Government/High Court Administration. No official communication shall be forwarded on social media by the Judicial Officers and the staff except when it is required by them as a part of bonafide discharge of his/her official duty.

For non-compliance of these instructions, stern action shall be taken against the erring officers/officials.

BY ORDER


REGISTRAR GENERAL

No.Gen/XV/01/2020/3557

Date: 15.06.2020

1. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. P.S. to All the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
3. Registrar General, Rajasthan High Court.
4. Registrar (Admn.) Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
5. All Registrars/OSD Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur and Registrar (H.Q. at New Delhi), Bikaner House, Shahjahan Road, New Delhi
6. The Director, Rajasthan State Judicial Academy, Jodhpur.
7. All the District and Sessions Judges with the direction to circulate the same to all the Presiding Officers of Subordinate Courts/Special Courts/ Tribunals functioning in judgeship for necessary compliance.
8. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
9. All Joint Registrars/Deputy Registrars/Senior Librarian/ Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
10. All Administrative Officers Judicial/A.A.Os/ Court Masters/Stamp Reporters, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


15.6.2020
REGISTRAR(ADMN.)